

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 159 of 2011

Dated: 29th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Shankarbhai Dhavlu Waghmare

...Appellant (s)

Versus

**Joint Electricity Regulatory
Commission & Ors.**

...Respondent (s)

Counsel for the Appellant (s) : Mr. Rohit Kr. Singh

**Counsel for the Respondent(s) : Mr. Sakesh Kumar &
Mr. Dinesh Kapoor, Adv. for
R-I.**

ORDER

Learned counsel for the appellant undertakes to serve a copy of the appeal to both the respondents within a week's time. Respondents may file their respective replies latest by **23rd December, 2011** after serving a copy of the same on the other side.

Post the matter on **4th January, 2012.** In the meantime appellant is at liberty to file rejoinder, if any.

**(P.S.Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**

